

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-103
(IB)-16(PB)/2017
New IA/1235/2023

IN THE MATTER OF:

Anil Mahindroo & Anr

Vs.

Earth Iconoic Infrastructures Pvt ltd

....Applicant

.....Respondent

SECTION

U/s 7 of (IBC) Liq

Order delivered on 10.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Rakesh Kumar, Adv Ankit Sharma
For the Noida Auth : Mr. UN Singh Adv along with Mr. Sourabh

ORDER

New IA/1235/2023:-

For the reasons stated therein the **IA is allowed**. The liquidation period is extended from 19.11.2022 till 19.05.2023.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(SHRI ASHOK KUMAR BHARDWAJ)
MEMBER (J)